GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1357

TO BE ANSWERED ON THE 18TH DECEMBER, 2018/ AGRAHAYANA 27, 1940 (SAKA)

E-VISA

1357. SHRI ANIL SHIROLE:
SHRI LALLU SINGH:
SHRIMATI K. MARAGATHAM:
SHRIMATI RITI PATHAK:
SHRI GEORGE BAKER:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRIMATI RAKSHATAI KHADSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the salient features of the visa on the arrival policy alongwith entry points designated for e-visa and number of foreigners issued the said visa during each of the last three years and the current year;

(b) the details of the number of countries involved under this policy so far;

(c) whether the Government has included/proposes to include some more countries under this policy and simplify the procedure for e-visa and make it more secure;

(d) if so, the details thereof, countrywise;

(e) whether the Government has recently got some relaxation from any of the countries under this policy; and

(f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a): Visa-on-Arrival (VOA) is granted to the nationals of Japan and South Korea. VOA provides double entry for a period not exceeding 60 days for

business, tourism, conference and medical purposes at 6 designated international airports namely, Delhi, Mumbai, Chennai, Kolkata, Bengaluru and Hyderabad. e-Visa has 5 subcategories, namely, (1) e-Tourist Visa (2) e-Business Visa (3) e-Conference Visa (4) e-Medical Visa and (5) e-Medical Attendant Visa. The entry points designated for e-Visa are 26 airports –(1) Delhi (2) Mumbai (3) Chennai (4) Kolkata (5) Thiruvananthapuram (6) Bengaluru (7) Hyderabad (8) Cochin (9) Goa (10) Ahmedabad (11) Amritsar (12) Gaya (13) Jaipur (14) Lucknow (15) Trichy (16) Varanasi (17) Calicut (18) Mangalore (19) Pune (20) Nagpur (21) Coimbatore (22) Bagdogra (23) Guwahati (24) Chandigarh (25) Vishakhapatnam& (26) Madurai and 5 seaports – (1) Mumbai (2) Cochin (3) Mormugao (4) Chennai and (5) New Mangalore. Details of e-Visas and VOA issued are:

Year	No. of e-Visas issued	No. of V.O.A. issued
2015	5,16,510	--
2016	11,80,933	6,827
2017	19,01,420	12,024
2018	21,82,532 (up to 30th November 2018	6,172 (up to 14th December 2018

(b) to (d): e-Visa facility has been extended to the nationals of 166 countries (As per annexure). Review of visa policy to include more countries under e-visa regime is a continuous process and decided in consultation with all the stake holders on the considerations of reciprocity, security and national interests.

(e) to (f): 'E- Visa' policy was launched by Government to boost inbound tourism to India. This policy was announced unilaterally without envisaging reciprocity from any country. Recently, Myanmar has announced Visa-on-Arrival policy for Indian nationals.

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ANNEXURE
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List of 166 countries whose nationals will be eligible for grant of e-Visa is as follows:

S. No.	Country
1.	Andorra
2.	Angola
3.	Anguilla
4.	Antigua & Barbuda
5.	Albania
6.	Austria
7.	Argentina
8.	Armenia
9.	Aruba
10.	Australia
11.	Azerbaijan
12.	Bahamas
13.	Barbados
14.	Belgium
15.	Belize
16.	Bolivia
17.	Bosnia & Herzegovina
18.	Botswana
19.	Brazil
20.	Brunei
21.	Bulgaria
22.	Burundi
23.	Cambodia
24.	Cameron Union Republic
25.	Canada
26.	Cape Verde
27.	Cayman Island
28.	Chile
29.	China
30.	China- SAR Hongkong
31.	China- SAR Macau
32.	Colombia
33.	Comoros
34.	Cook Islands
35.	Costa Rica
36.	Cote d'lvoire
37.	Croatia
38.	Cuba

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39.	Cyprus
40.	Czech Republic
41.	Denmark
42.	Djibouti
43.	Dominica
44.	Dominican Republic
45.	East Timor
46.	Ecuador
47.	El Salvador
48.	Estonia
49.	Eritrea
50.	Fiji
51.	Finland
52.	France
53.	Gabon
54.	Gambia
55.	Georgia
56.	Germany
57.	Ghana
58.	Greece
59.	Grenada
60.	Guatemala
61.	Guinea
62.	Guyana
63.	Haiti
64.	Honduras
65.	Hungary
66.	Iceland
67.	Indonesia
68.	Ireland
69.	Israel
70.	Italy
71.	Jamaica
72.	Japan
73.	Jordan
74.	Kenya
75.	Kiribati
76.	Laos
77.	Latvia
78.	Lesotho
79.	Liberia
80.	Liechtenstein
81.	Lithuania
82.	Luxembourg
83.	Macedonia
84.	Madagascar

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85.	Malaysia
86.	Malawi
87.	Mali
88.	Malta
89.	Marshall Islands
90.	Mauritius
91.	Mexico
92.	Micronesia
93.	Moldova
94.	Monaco
95.	Mongolia
96.	Montenegro
97.	Montserrat
98.	Mozambique
99.	Myanmar
100.	Namibia
101.	Nauru
102.	Netherlands
103.	New Zealand
104.	Nicaragua
105.	Niger Republic
106.	Niue Island
107.	Norway
108.	Oman
109.	Palau
110.	Palestine
111.	Panama
112.	Papua New Guinea
113.	Paraguay
114.	Peru
115.	Philippines
116.	Poland
117.	Portugal
118.	Republic of Korea
119.	Romania
120.	Russia
121.	Rwanda
122.	Saint Christopher and Nevis
123.	Saint Lucia
124.	Saint Vincent & the Grenadines
125.	San Marino
126.	Samoa
127.	Senegal
128.	Serbia

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129.	Seychelles
130.	Sierra Leone
131.	Singapore
132.	Slovenia
133.	Slovakia
134.	Solomon Islands
135.	South Africa
136.	Spain
137.	Sri Lanka
138.	Suriname
139.	Swaziland
140.	Switzerland
141.	Sweden
142.	Taiwan
143.	Tanzania
144.	Tajikistan
145.	Thailand
146.	Tonga
147.	Trinidad & Tobago
148.	Turks & Caicos Island
149.	Tuvalu
150.	UAE
151.	Ukraine
152.	United Kingdom(UK)
153.	United States of America (USA)
154.	Uruguay
155.	Uzbekistan
156.	Vanuatu
157.	Vatican City-Holy See
158.	Venezuela
159.	Vietnam
160.	Zambia
161.	Zimbabwe
162.	Uganda
163.	Kazakhstan
164.	Iran
165.	Kyrgyzstan
166.	Qatar